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Title: Papers laid on the Table of the House by Ministers/members.

MADAM SPEAKER: We will take up item no. 3.

Shri Kapil Sibal

THE MINISTER OF COMMUNICATIONS AND INFORMATION TECHNOLOGY AND MINISTER OF LAW AND JUSTICE (SHRI KAPIL SIBAL): I beg to lay on the Table:--

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 2012-2013, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the Institute of Constitutional and Parliamentary Studies, New Delhi, for the year 2012-2013.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 10876/15/14)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2012-2013, along with Audited Accounts.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the International Centre for Alternative Dispute Resolution, New Delhi, for the year 2012-2013.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above

(Placed in Library, See No. LT 10877/15/14)

अध्यक्ष महोदया : आपको बुलवा दे रहे हैं। मगर पूरी पूरी चर्चा इस पर आप न कर दें। कहीं ऐसा नहीं हो जाए कि इस पर पूरी चर्चा ही हो रही है।

...(व्यवधान)

12.10 hrs.

At this stage, Shri Shailendra Kumar and some other hon. Members went back to their seats.

अध्यक्ष महोदया : तीन लोगों को बुलवाएं। शैलेन्द्र जी, आप जल्दी बोलिए।

वेहै।(व्यवधान)

MADAM SPEAKER: Please be brief. I say this because you take a very long time.

...(Interruptions)